| Annexure-6 | | | | | | | | | | | | | | | |
|--|-----------------------------------|---------------------------|-----------------|---------------------------|--|-------------------|------------|----------|----------|------------|-------------------------------------|-----------------|-----------------|-----------------|--|
| Name of the corporate debtor: VA Realcon Private Limited | | | | | Date of commencement of CIRP: 07.04.2022 | | | | | | List of creditors as on: 22.04.2022 | | | | |
| | | | | | | | | | | | | | | | |
| | Operational creditors (Employees) | | | | | | | | | | | | | | |
| SI. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount | Amount of claim | Amount of claim | Remarks, if any | |
| | | Date of | Amount claimed | Amount of claim | Nature of | Amount covered by | Amount | Whether | % of | contingent | of any | not admitted | under | | |
| | | receipt of | [Amount in Rs.] | admitted | claim | security interest | covered by | related | voting | claim | mutual | | verification | | |
| | | claim | | | | | guarantee | party? | share in | | dues, that | | | | |
| | | | | | | | | | CoC | | may be | | | | |
| | | | | | | | NIL | | | | | | | | |
| | TOTAL | <u> </u> | | | 1 | <u>-</u> | <u> </u> | <u> </u> | T - | - | _ | Γ | - 1 | | |